

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 35 of 2020**

**IN THE MATTER OF:**

**Asstt. Commissioner of Income Tax Circle-27 (1) ...Appellant**

**Vs.**

**Uttam Strips Ltd. & Anr. ...Respondents**

**Present: For Appellant: - Though present, not marked appearance**

**For Respondent:- Mr. Ankur Mittal and Ms. Jasveen Kaur, Advocates for Respondents**

**O R D E R**

**05.02.2020—** Ms. Jasveen Kaur, Advocate appears on behalf of Respondent Nos. 1 and 2. She prays for and is allowed 2 weeks' time to file reply-affidavit along with Vakalatnama. Rejoinder, if any, may be filed by the Appellant within a week thereof.

Post the case 'for Admission (After Notice)' on **27<sup>th</sup> February, 2020** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]  
Chairperson

(Justice Venugopal M.)  
Member(Judicial)

ns/RR